

tion which was to be held at Teen Murthi House, the persons seeking entry into the Teen Murthi House were screened. About 50 persons were consequently not permitted to enter the premises where the function was to be held.

**News Item Captioned Government  
"Instigating" Policemen**

297. SHRI TRILOK CHAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the allegation made by the All India Policemen's Federation as reported in *Tribune* dated 30th December, 1980 that Government was instigating the country's Police force to resort to agitational methods so that it could re-impose Emergency in the country; and

(b) if so, the reaction of Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a): Yes, Sir.

(b) The allegation is not correct.

**Allocation for Tribal Sub-Plan**

298. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry discussed with the Planning Commission and concerned Ministries regarding the allocation for Tribal Sub-Plan in Sixth Plan and Annual Plan 1980-81 and 1981-82;

(b) if so, whether the Planning Commission agreed to provide funds as suggested by the Working Group;

(c) if not, the reasons therefor;

(d) whether the concerned Ministries earmarked funds for Tribal Sub-Plan

Areas in Annual Plans of Fifth Plan and for Sixth Plan; and

(e) the steps taken by his Ministry to get the allocation as per the recommendation of Working Group for Sixth Plan and from Central Ministries so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Ministry of Home Affairs has discussed with the Planning Commission allocations for the Tribal sub-Plan in the Sixth Plan and Annual Plan 1980-81. The Working Group on Tribal Development 1980-85 appointed by the Planning Commission has also submitted its report which is under the consideration of the Planning Commission. Concerned Central Ministries have been addressed to adopt the guidelines as per Working Group Report on Tribal Development 1980-85.

(b) and (c). The recommendations of the Working Group 1980-85 are under the consideration of the Planning Commission.

(d) Nine Central Ministries have earmarked funds for the Tribal sub-Plan areas for the year 1978-79 and 1979-80. Action is being pursued with the Central Ministries for earmarking of funds for the Sixth Plan period.

(e) The Ministry has been pursuing with the Planning Commission. Discussions have been held with the Central Ministries from time to time stressing the need for earmarking of funds for tribal development. The Prime Minister in her letter, dated 12 March, 1980 to Central Ministers stressed the need for quantification of funds for tribal development. The Home Secretary in his communication, dated 1-7-1980 addressed to Secretaries of the Development Ministries/Departments requested them to exhibit funds quantified under each scheme for tribal sub-Plan areas under distinct sub-heads.